

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 73/KB/2017

Present:1. Hon'ble Member (J) Shri Jinan K.R
2. Hon'ble Member (J) Shri M. B Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st May 2018, 10.30 A.M

Name of the Company		Surendra Kumar Joshi- Vs- Rei Agro Limited.		(In Liquidation)
Under Section		9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

1.	CS MAMTA BINANI, (LIQUIDATOR)	Liquidator	Mamta Binani 11/5/18	
----	----------------------------------	------------	-------------------------	--

ORDER

Ld. Liquidator filed the 3rd progress report. It is recorded. For filing further progress report list it on **03/08/2018**.

Any interim application will be posted along with the C.P.

Sd

(M.B. Gosavi)
Member (J)

Sd

(Jinan K.R.)
Member(J)